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കേരള സർക്കാർ
GOVERNMENT OF KERALA

കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്
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Part III

Commissionerate of Land Revenue

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GOVERNMENT OF KERALA
2022



Pathanamthitta District

Thiruvalla Taluk

NOTICE

No: C10.704/2022

10-02-2022

Notice is hereby given to all to whom it may be concern that Sindhu P Davidson ,Pathalil House,kaviyoor p o, Kaviyoor Village, Thiruvalla Taluk of Pathanamthitta District has filed an application of a legal heirship certificate to produce before various in respect of the legal heirs of late P David Chacko Plamthottathil(h),Kuttoor p o, Kaviyoor who expired on 07-03-2019 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late P David Chacko. that it is proposed to issue a legal heirship certificate according to this to the applicant . Parents are not alive Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Thiruvalla within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Saji P Davidson	Son	52
2	Abu Davidson	Son	49
3	Susan Davidson	Daughter	47
4	Sindhu P Davidson	Daughter	44
5	Sushama P Davidson	Daughter	42



Pathanamthitta District

Thiruvalla Taluk

NOTICE

No: c10.925/2022

22-02-2022

Notice is hereby given to all to whom it may be concern that Dannie Abraham, Anchanattu House,Eraviperoor P O,Eraviperoor, Eraviperoor Village, Thiruvalla Taluk of Pathanamthitta District has filed an application of a legal heirship certificate to produce before Various in respect of the legal heirs of late Dr Abraham Varghese Anchanattu House,Eraviperoor P O,Eraviperoor who expired on 04-11-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Dr Abraham Varghese. that it is proposed to issue a legal heirship certificate according to this to the applicant . Parents are not alive Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Thiruvalla within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Juliana Abraham	Wife	68
2	Merin Marium Abraham	Daughter	41
3	Dannie Abraham	Son	39

No: 997/2022

21-02-2022

Notice is hereby given to all to whom it may be concern that Shalu Minu,Raja's House,Theepany,Tiruvalla, Tiruvalla Village, Thiruvalla Taluk of Pathanamthitta District has filed an application of a legal heirship certificate to produce before Various in respect of the legal heirs of late Challamma Raja's House,Theepany,tiruvalla who expired on 04-04-2018 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Challamma. that it is proposed to issue a legal heirship certificate according to this to the applicant . Parents are not alive Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Thiruvalla within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Raju O K	Husband	72
2	Sheji M B	Daughter	53



3	Sherly Minu	Daughter	50
4	Shalu Minu	Daughter	46

No: C10.705/2022

21-02-2022

Notice is hereby given to all to whom it may be concern that Santhamma Alexander, Madackal House, Chumathra p o, Kuttapuzha Village, Thiruvalla Taluk of Pathanamthitta District has filed an application of a legal heirship certificate to produce before Various in respect of the legal heirs of late M V Alexander Santhamma Alexander, Madackal House, Chumathra p o who expired on 05-03-1997 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late M V Alexander. that it is proposed to issue a legal heirship certificate according to this to the applicant . Parents are not alive Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Thiruvalla within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Santhamma Alexander	Wife	71
2	Reena Geevarghese	Daughter	43
3	Romy Varghese Alex	Son	41

No: C10.896/2022

21-02-2022

Notice is hereby given to all to whom it may be concern that Saji Thomas, chakkanattu Malayil, Kuriannoor, Thottapuzhasseri Village, Thiruvalla Taluk of Pathanamthitta District has filed an application of a legal heirship certificate to produce before Various in respect of the legal heirs of late P.Gracyamma Daniel, Chakkanattu Malayil, Kuriannoor who expired on 17-01-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late P.Gracyamma Daniel. that it is proposed to issue a legal heirship certificate according to this to the applicant . Parents are not alive Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the e above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Thiruvalla within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Philip Thomas	Son	64
2	Annamma Thomas	Daughter	62
3	Saji Thomas	Son	58



Pathanamthitta District

Thiruvalla Taluk

NOTICE

No: c10.853/2022

21-02-2022

Notice is hereby given to all to whom it may be concern that saranya Preethesh Mannamthaneth House,Poovathoor,Koipuram, Koipuram Village, Thiruvalla Taluk of Pathanamthitta District has filed an application of a legal heirship certificate to produce before Various in respect of the legal heirs of late Preethesh V Nair, Mannamthaneth House,Poovathoor,Koipuram who expired on 16-12-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Preethesh V Nair. that it is proposed to issue a legal heirship certificate according to this to the applicant . Parents are alive. Minor(s) is/are under the protection of SI.No 1 in the below list. Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Thiruvalla within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Saranya Preethesh	Wife	32
2	Abhinav P Nair	Son	10
3	Santhamma	Mother	66

No: 895/2022

21-02-2022

Notice is hereby given to all to whom it may be concern that T.C Cherian,Thundiyl House,Pullad P O, Koipuram Village, Thiruvalla Taluk of Pathanamthitta District has filed an application of a legal heirship certificate to produce before Various in respect of the legal heirs of late Elsi Thomas Thundiyl House,Pullad P O who expired on 26-12-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Elsi Thomas. that it is proposed to issue a legal heirship certificate according to this to the applicant . Parents are not alive Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Thiruvalla within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	T C Cherian	Husband	88
2	Marykutty Abraham	Daughter	64



3	Susan Varughese	Daughter	59
4	Chacko Cherian	Son	56

